

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 23rd July, 2026

No. 991 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Shiv Gopal Mishra, Registrar General, Patna High Court, Patna.	West Champaran at Bettiah	Vice Ms. Anamika T., Principal District and Sessions Judge, West Champaran at Bettiah who has been transferred and posted as Principal District and Sessions Judge, Patna.
2.	Dr. Rakesh Kumar Singh - I, Registrar (Vigilance), Patna High Court, Patna.	Supaul	Vice Sri Anant Singh, Principal District and Sessions Judge, Supaul, who has been transferred and posted as Principal District and Sessions Judge, Saran at Chapra.
3.	Ms. Anamika T., Principal District and Sessions Judge, West Champaran at Bettiah.	Patna	Vice Sri Rupesh Deo, Principal District and Sessions Judge, Patna who has been appointed as Registrar General, Patna High Court, Patna.
4.	Sri Anand Nandan Singh, Registrar (IT-cum-CPC), Patna High Court, Patna.	Vaishali at Hajipur	Vice Sri Harshit Singh, Principal District and Sessions Judge, Vaishali at Hajipur, who has been appointed as Registrar (Vigilance), Patna High Court, Patna.
5.	Sri Sanjay Agarwal, Editor, Patna High Court, Patna	Sheohar	Vice Sri Deepak Kumar, Principal District and Sessions Judge, Sheohar, who has been appointed as Registrar (Appointment), Patna High Court, Patna.
6.	Sri Anant Singh, Principal District and Sessions Judge, Supaul.	Saran at Chapra	Vice Sri Puneet Kumar Garg, Principal District and Sessions Judge, Saran at Chapra, who has been appointed as Registrar (IT-cum-CPC), Patna High Court, Patna.

By order of the High Court,

Sd/- Prajesh Kumar

Registrar Establishment

Memo No. 66766 - 66794 /A. D. Apptt., Patna, the 23rd July, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Sri Shiv Gopal Mishra, Registrar General, Patna High Court, Patna / Dr. Rakesh Kumar Singh - I, Registrar (Vigilance), Patna High Court, Patna / Sri Anand Nandan Singh, Registrar (IT-cum-CPC), Patna High Court, Patna / Sri Sanjay Agarwal, Editor, Patna High Court, Patna / the Principal District and Sessions Judges, West Champaran at Bettiah / Supaul / Patna / Vaishali at Hajipur / Sheohar / Saran at Chapra / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c., Statistical Section, Patna High Court, Patna / Section Officer-I/c., A.D. Misc. Section, Patna High Court, Patna / Section Officer-I/c., Vigilance Cell, Patna High Court, Patna / Section Officer-I/c. Legal Cell, Patna High Court, Patna / Section Officer-I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c AD General Section / Senior Programmer, Patna High Court, Patna, for information and necessary action.

(The officers named at Sl. Nos. 1, 2, 4 and 5 are directed to make over charge of their present assignments after taking necessary permission from Hon'ble the Acting Chief Justice and, in consultation with Ms. Anamika T., Principal District and Sessions Judge, West Champaran at Bettiah, Sri Anant Singh, Principal District and Sessions Judge, Supaul, Sri Harshit Singh, Principal District and Sessions Judge, Vaishali at Hajipur and Sri Deepak Kumar, Principal District and Sessions Judge, Sheohar, respectively, in order to join their new assignments.)

(The officers named at Sl. Nos. 3 and 6, are directed to make over charge of their present assignments, in consultation with Sri Rupesh Deo, Principal District and Sessions Judge, Patna and Sri Puneet Kumar Garg, Principal District and Sessions Judge, Saran at Chapra, respectively, in order to join their new assignments.)

By order of the High Court,



Registrar Establishment